

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 06-11-2023 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/2097(CHE)/2023**

**PETITION NUMBER : CP(IB)/550/CHE/2018**

**NAME OF THE PETITIONER : State of Tamil Nadu, Commercial Taxes  
and Registration Dept,**

**NAME OF THE RESPONDENT(S) : C Ramasubramaniam, (Liq)  
M/s.Surana Corporation ltd**

**UNDER SECTION : Sec 42 of IBC, 2016**  
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**ORDER**

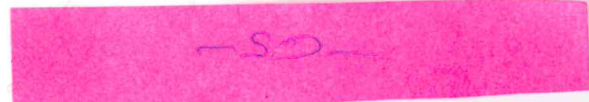
Ld. Counsel Mr. Dinesh Kumar for Ld. Additional Government Pleader for the Applicant. Ld. Counsel Mr. S. Sathiyarayanan for the Respondent / Liquidator.

Applicant is directed to serve copy of the application on the Respondent and file Affidavit of Service.

Post this application for hearing on **10.01.2024**.

  
**RAVICHANDRAN RAMASAMY**  
Member (Technical)

Phk

  
**JYOTI KUMAR TRIPATHI**  
Member (Judicial)